

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 04.11.2019 (MONDAY)

COURT III
10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Ashok Kumar Mishra, Member (Technical).

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 171-172 of 2019	Tecnotree Convergence Pvt Ltd. Vs. Deputy Commissioner of Income Tax, Circle 7 (1)(1), Banglore & Ors.	Goutham Shiv Shankar	
2.	Comp. App. (AT) No. 213 of 2019	Boorugu Ramaswamy Goud & Ors. Vs. Adarsha Automotives Pvt Ltd & Ors.	J. Sagar	
3.	Comp. App (AT) No. 238 of 2019	Quinn Logistics India Pvt. Ltd. & Ors. Vs. The Registrar of Companies, Hyderabad	Swapnil Gupta	

For Hearing

4.	Comp. App. (AT) No. 326 of 2018	C.J. George & Ors. Vs. Synthite Industries Ltd.	A Karthik	Goutham Shivshankar
5.	Comp. App. (AT) (Ins) No. 937 of 2019	Ansal Properties & Infrastructure Ltd. Vs. MGF Developments Ltd.	Henna George	Akhil Sachar

11:00 AM

For Hearing

6.	Comp. App (AT) 392 of 2017	Gireesh Kumar Sanghi&Anr Vs. Ravi Sanghi&Ors With	Dhruv Gupta	AnirudhWadhwa (R-1 to 4)
7.	Comp. App (AT) 393 of 2017	Gireesh Kumar Sanghi&Anr Vs. AGA Publications Ltd. & Ors	Dhruv Gupta	Y.Suryanarayana

12:00 Noon

For Hearing

8.	Comp. App. (AT) (Ins) No. 167 of 2019	Aalborg CSP A/S Vs. Solar Atria Cleantech Pvt Ltd. With	Puneet Singh Bindra	Sidhartha Das
9.	Comp. App. (AT) (Ins) No. 168 of 2019	Aalborg CSP A/S Vs. Solar Atria Cleantech Pvt Ltd.	Puneet Singh Bindra	Sidhartha Das

02:00 PM

For Hearing

10.	Comp. App. (AT) No. 214 of 2018	B. Subba Reddy Vs. S S Organics Ltd. & Ors. With	Arvind Kumar	Pooja Saigal Aksahay Gupta
11.	Comp. App. (AT) No. 344 of 2018	B. Subba Reddy Vs. S.S. Organics Ltd. & Ors.	Arvind Kumar	Pooja Saigal Aksahay Gupta

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By Order
-sd/-
Registrar